

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings - ORDERS - ISSUED.

ROC.NO.8465/2016-B.SPL.

NOTIFICATION NO.999-B.SPL.

DATED:26.10.2016

The High Court is pleased to order the following Transfer and Posting:-

Sri K.Kalyan Chakravarthy, III Addl. Senior Civil Judge (Fast Track Court), Warangal, is transferred and posted as Senior Civil Judge, Nalgonda (Post kept vacant).

- i) Sri K.Kalyan Chakravarthy, will immediately handover charge of his post to the II Addl. Senior Civil Judge, Warangal, and proceed to his new station. He shall take charge of his post from Secretary, District Legal Services Authority, Nalgonda.
- ii) The II Addl. Senior Civil Judge, Warangal will be in full additional charge of the post of III Addl. Senior Civil Judge (Fast Track Court), Warangal, until further orders.

NOTE:

1. The officer under orders of transfer is directed to pronounce the judgments/orders which were already reserved and join at his new station.
2. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's for kind perusal)
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, IT - Cum - Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court Website).

5. The Secretary to the Government Law (LA. & J-SC.C) Department Government of Telangana, Hyderabad
6. The Secretary to the Government Law (LA. & J-SC.F) Department Government of Andhra Pradesh, Amaravathi.
7. The Accountant General, Andhra Pradesh, Hyderabad
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
11. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
12. The Prl. District and Sessions Judges, Warangal and Nalgonda.
13. The I Addl. District and Sessions Judges, Warangal and Nalgonda.
14. The II Addl. Senior Civil Judge, Warangal.
15. The III Addl. Senior Civil Judge (Fast Track Court), Warangal.
16. The Senior Civil Judge, Nalgonda.
17. The Secretary, District Legal Services Authority, Nalgonda.
18. The District Treasury Officer, Warangal and Nalgonda.
19. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.